

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:976

ANSWERED ON:02.03.2015

EMPLOYEES UNDER EPF

Teacher Smt. P.K.Sreemathi;Venkatesh Babu Shri T.G.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the estimated number of employees presently covered under Employees' Provident Fund (EPF), State/UT-wise;
- (b) whether the Government has any proposal to ease the eligibility norms to benefit the beneficiaries;
- (c) if so, the details thereof and the time by which the said proposal is likely to be implemented;
- (d) whether it is also proposed to enhance employers' contribution under EPF and also to enlarge the scope of the term 'employee';
- (e) if so, the details thereof; and
- (f) whether the Government has also approved the proposal for appointing fund managers for a period of three years and if so, the details thereof?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

- (a) : As on 30.09.2014, there were 131041443 members of the EPF. The State/UT-wise details of employees covered under the Fund are at Annex.
- (b) & (c): The ceiling has already been enhanced from Rs. 6,500/- per month to Rs. 15,000/- per month w.e.f 01.09.2014 for coverage under the Employees' Provident Funds & Miscellaneous Provisions Act, 1952 to apply the Act to more employees.
- (d) : No, Madam.
- (e) : Does not arise in view of reply to part (d) of the Question above.
- (f) : The process of appointment of fund managers for a period of three years w.e.f 01.04.2015 is under consideration.